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## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Application No.2 & 4 Ors./(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: M/s. Sejal Glass Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

64 Mohan Kongjigg Mo PDIShi Jangjigumhus

64 Mayer Faria Abe for Robert Foria Mayer

## ORDER Application 2 & 4 Ors. 73(4)/NCLT/MB/MAH/2017

For the Company has sought time for giving an Undertaking to pay interest, at the request of the Counsel appearing on behalf of the Company, list this matter for filing an Undertaking on 5.10.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)